

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

STARRED QUESTION NO:587
ANSWERED ON:06.05.2010
COKING COAL FOR STEEL PLANTS
Khaire Shri Chandrakant Bhaurao

Will the Minister of STEEL be pleased to state:

- (a) whether availability of coking coal from the indigenous sources is adequate to meet the requirement of captive consumption of steel plants in the country;
- (b) if not, the alternative arrangement made by the Government for securing metallurgy coal and thermal coal assets from overseas for steel plants in the country;
- (c) whether the Government proposes to enter into any contract for the purchase of coal mines outside the country so as to ensure uninterrupted supply of coking coal used in the steel plants; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STEEL (SHRI VIRBHADRA SINGH)

(a)to(d): A Statement is laid on the Table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO.587 TO BE ANSWERED ON 06/05/2010 TABLED BY SHRI CHANDRAKANT KHAIRE, MEMBER OF PARLIAMENT REGARDING "COKING COAL FOR STEEL PLANTS"

(a) No, Madam. The total availability of raw coking coal in the country, either through Coal India Limited or through captive production, was about 16.84 million tonnes during 2008-09, which was not sufficient to meet the requirement of coking coal for domestic steel industry. To meet the balance requirement of coking coal, steel plants in the country had to import about 24 million tonnes of coking coal.

(b)to(d): The Government is encouraging the formation of joint ventures between steel companies to acquire coking coal assets abroad. A Special Purpose Vehicle namely International Coal Ventures Limited(ICVL) with participation of Coal India Limited, Steel Authority of India Limited(SAIL), National Thermal Power Corporation(NTPC), Rashtriya Ispat Nigam Limited(RINL) and NMDC Limited has been formed for acquisition of coal assets abroad.